

why the scheme is proposed to be abandoned; and

(c) what are the alternative proposals undertaken for development of jet engines?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS):  
(a) No, Sir.

(b) (i) The first prototype of the engine is now under manufacture.

(ii) Does not arise.

(c) Does not arise.

NON-ISSUE OF VISAS TO INDIAN PRESS REPRESENTATIVES BY BURMESE EMBASSY.

706. SHRI N. SRI RAMA REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state whether it is a fact that the Embassy of Burma in India did not issue visas to the Indian Press representatives in time to enable them to accompany him to Burma?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): No, Sir. A number of journalists accompanied the Minister of External Affairs to Burma, travelling in the same plane. It is, however, true that they were given visas for Burma only the day before their departure.

NEWS BROADCAST FROM CUTTACK

707. { SHRI SUNDAR MANI PATEL:  
SHRI LOKANATH MISRA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that in the Regional News Broadcast from Cuttack Station of A.I.R. on the 29th August, 1964 there was mention of the police action taken against the crowd assembled at court premises, Puri;

(b) if so, what are the details of the news-item; and

(c) whether any protest was made by the State Government of Orissa against the broadcast of the news?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) and (b) An English translation of the news item as broadcast in Oriya is as follows:—

"There was a clash today at Puri, between the Police and an unruly crowd, when the crowd attacked the Jail van with stones and brick-bats. The Jail van was carrying to the Court 20 persons including an United Socialist Leader, Shri Harihar Bahimpati, who were arrested on the 14th on the charge of "Satyagraha" in protest against rise of prices. The mob stopped the Jail van and it led to a clash between the mob and the police carrying lathis. Some are reported to have been wounded from both sides."

(c) The Director of Public Relations, Government of Orissa, made an enquiry and the position was explained to him by the Station Director, All India Radio, Cuttack.

ACCOUNTANTS ON DEPUTATION TO P. & T. ENGINEERING DIVISIONS

708. SHRI U. S. PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Accountants from the Audit Department are brought on deputation to the Posts and Telegraphs Engineering Divisions, although a number of qualified Post and Telegraph Accountants have been waiting for promotion since long; and

(b) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): (a) No, Sir. The posts of Accountants in the P. & T. Engineering Divisions are created and filled by the Accountant General, P. & T. These Accountants thus cannot be called as being on deputation.

(b) Does not arise.